

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-25/2023/2745/A

From :- Smti Pronita Morang,
Jt. Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Smti. Sabeena Mazumdar,
Addl. District & Sessions Judge (FTC)-
cum- District & Sessions Judge
Darrang, Mangaldai.

Dated Guwahati the 11 April, 2025.

Sub: **Casual leave.**

Ref:- Your letter Nos. DJ(D) 2225 dtd. 08.04.2025.

Madam,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 08.04.2025**. The Chief Judicial Magistrate, Darrang, Mangaldai and in his absence, the i/c CJM, Mangaldai will remain in charge of your Court and Office in your absence.

Yours faithfully,


JT. REGISTRAR (VIGILANCE)

Memo No. HC.VII-25/2023/2746/A, dated , 11-04-2025

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.


JT. REGISTRAR (VIGILANCE)